

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th January, 2015

No. HC.V- 13/2014/ 118 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(3) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice has been pleased to promote and appoint **Sri Lakshyan Baruah**, Sr. Private Secretary temporarily and until further orders as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Shri Tarun Dutta Roy, Assistant Registrar, who is retiring on attaining the age of superannuation on 31.1.2015.

By order,

Sd/- H. K. Sarma
REGISTRAR GENERAL

Memo No. HC.V-13/2014/ 118A /Estt. # Dated 30.1.2014

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. Sri Lakshyan Baruah, Sr. Private Secretary, Gauhati High Court, Guwahati.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File.


REGISTRAR GENERAL

30/1/15

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 30th January, 2015

No.HC.V-25/2014/ 58 /Estt. #### The following employees of this Registry are hereby promoted and appointed as Head Usher in the Principal Seat of the Gauhati High Court temporarily and until further orders, in the pay band of Rs. 5200-20200/- (PB-2) with Grade pay of Rs. 2200/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, against the posts upgraded vide Govt. letter No.JDJ.307/2013/9 dated 1.1.2015.

1. Shri Bhubaneswar Deka, Usher
2. Shri Surath Namasudra, Usher
3. Shri Sambhu Ram Bezbaruah, Usher
4. Shri Jogeswar Malakar, Usher
5. Shri Sukleswar Das, Usher
6. Shri Jawaharlal Rai, Usher
7. Shri Dig Bahadur Chetri, Usher

By Order,

Sd/- H. K. Sarma
REGISTRAR GENERAL

Memo No. No.HC.V-25/2014/ 58-A /Estt. Dated 30.1.2015
Copy for information to:

1. The Principal Accountant General(A&E), Assam, Beltola, Guwahati-29.
2. L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur-6.
3. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6 for information and necessary action.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6 for information and necessary action.
8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Deputy Registrar (), Gauhati High Court, Guwahati.
10. The Assistant Registrar, (), Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati-1 for information and necessary action.
14. The System Analyst, Gauhati High Court, Guwahati with a request to upload it in the official website.
15. The Private Secretary to Hon'ble Mr./Mrs. Justice,, Gauhati High Court, Guwahati.
16. The Administrative Officer (Judicial) (), Gauhati High Court, Guwahati.
17. The Court Officer-I/II, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
17. Shri Bhubaneswar Deka, Usher, Gauhati High Court, Guwahati.
18. Shri Surath Namasudra, Usher, Gauhati High Court, Guwahati.
19. Shri Sambhu Ram Bezbaruah, Usher, Gauhati High Court, Guwahati.

20. Shri Jogeswar Malakar, Usher, Gauhati High Court, Guwahati.
21. Shri Sukleswar Das, Usher, Gauhati High Court, Guwahati.
22. Shri Jawaharlal Rai, Usher, Gauhati High Court, Guwahati.
23. Shri Dig Bahadur Chetri, Usher, Gauhati High Court, Guwahati.
24. The Order file.

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REGISTRAR GENERAL

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